POST OFFER PUBLIC ANNOUNCEMENT

TAK MACHINERY & LEASING LIMITED

(NOW KNOWN AS MANGAL CREDIT AND FINCORP LIMITED)

Regd Office: 308, Maker Bhavan No. III, 21, New Marine Lines, Above Balwas Restaurant, Mumbai – 400 020. Tel. No.: 022 – 2205 4104 Fax No.: 022 – 2205 4106.

Open Offer for Acquisition of 4,10,553 Equity Shares from the Shareholders of Tak Machinery & Leasing Limited (now known as Mangal Credit and Fincorp Limited) ("TMLL" or "Target Company") by Mr. Meghraj Jain and Mr. Ajit Jain (hereinafter referred to as "Acquirers") and Mr. Sohanlal Jain and Mrs. Kankubai Jain (hereinafter referred to as "Persons Acting in Concert").

This Post Offer Advertisement is being issued by Aryaman Financial Services Limited, on behalf of the Mr. Meghraj Jain and Mr. Ajit Jain (hereinafter referred to as "Acquirers") and Mr. Sohanlal Jain and Mrs. Kankubai Jain (hereinafter referred to as "Persons Acting in Concert"), pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations, 2011") in respect of Open Offer ("Offer") to acquire 4,10,553 (Four Lac Ten Thousand Five Hundred and Fifty Three) Equity Shares of the face value of ₹ 10/- each, being constituting 29.14% of the Expanded Paid up Share Capital of Tak Machinery & Leasing Limited (now known as Mangal Credit and Fincorp Limited) ("TMLL" or "Target Company"). The Detailed Public Statement ("DPS") with respect to the aforementioned offer was published on March 21, 2013 in The Financial Express (English – All Editions), Jansatta (Hindi – All Editions) and Navshakti (Marathi – Mumbai Edition).

1	Name of the Target Company	Tak Machinery & Leasing Limited (Now known as Mangal Credit and Fincorp Limited)			
2	Name of the Acquirer(s) and PAC	**Acquirer's:** 1) Mr. Meghraj S. Jain 2) Mr. Ajit S. Jain **PAC's** 1) Mr. Sohanlal V. Jain 2) Mrs. Kankubai S. Jain			
3	Name of the Manager to the Offer	Aryaman Financial Services Limited			
4	Name of the Registrar to the Offer	Link Intime India Private Limited			
5	Offer Details				
a	Date of Opening of the Offer	June 28, 2013 (Friday)			
b	Date of Closure of the Offer	July 11, 2013 (Thursday)			
6	Last Date of Payment of Consideration	July 23, 2013 (Tuesday)			
7	**Details of Acquisition**	**Proposed in the Offer Document**		**Actuals**	
7.1	Offer Price	₹ 220/-		₹ 220/-	
7.2	Aggregate number of shares tendered	4,10,553		32,669	
7.3	Aggregate number of shares accepted	4,10,553		31,754	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 903.22 Lacs		₹ 69.86 Lacs	
		Number	**In %**	**Number**	**In %**
7.5	Shareholding of the Acquirer before Agreements / Public Announcement	Nil	Nil	Nil	Nil
7.6	Shares Acquired by way of Agreements	4,76,189	33.80%	4,76,189	33.80%
7.7	Shares Acquired by way of Open Offer	4,10,553	29.14%	31,754	2.25%
7.8	Shares acquired after Detailed Public Statement	Nil	Nil	Nil	Nil
7.9	Post offer share holding of Acquirers	8,86,742	62.94%	5,07,943	36.05%
7.10	**Pre & Post offer shareholding of the Public**	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	Number	4,97,426	86,873	4,97,426	4,65,672
	In %	35.31%	6.17%	35.31%	33.05%

Note:

(a) All percentages are calculated on the Fully Expanded Paid up Shares Capital of the Target Company, i.e on 14,08,815 Equity Shares.

(b) The shareholding of the Acquirers is going to be included under the Promoter Group, as there will be a joint control alongwith the existing Promoters. Hence the shareholding of the Promoter Group will be 9,43,143 Equity Shares constitution 66.95% of the Fully Expanded Paid up Shares Capital of the Target Company.

(c) Pre & Post Offer shareholding of the Public category includes 2,28,576 Equity Shares, which were allotted to others Non Promoters on Preferential basis.

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and the Letter of Offer.

The Acquirers & the PAC's jointly and severally accept the responsibility for the information contained in this Announcement and also for the obligations of the Acquirers laid down in the SEBI (Substantial Acquisitions of Shares and Takeover) Regulations, 2011 and subsequent amendments made thereof.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in, BSE website at www.bseindia.com and at the Registered Office of the Target Company i.e. 308, Maker Bhavan No. III, 21, New Marine Lines, Above Balwas Restaurant, Mumbai – 400 020.

ISSUED BY MANAGER TO THE OFFER

ARYAMAN FINANCIAL SERVICES LTD

ARYAMAN FINANCIAL SERVICES LIMITED
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Opp. P. J. Towers (BSE Building), Fort, Mumbai – 400 001.
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Website: www.afsl.co.in Email: info@afsl.co.in
Contact Person: Mr. Deepak Biyani / Mr. Krish Sanghvi

On behalf of

Mr. Meghraj S. Jain, Mr. Ajit S. Jain ("Acquirers"), Mr. Sohanlal V. Jain and Mrs. Kankubai S. Jain, in their capacity as persons acting in concert with the Acquirers.

Place: Mumbai Date: July 29, 2013